

(b) whether Andhra Pradesh Government have approached the Central Government for declaration of State roads as National Highways;

(c) if so, the details regarding the State Government's proposal received by Union Government; and

(d) the decision, if any, taken by Central Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI :

(a) No, Sir.

(b) and (c) Yes, Sir. A statement is attached.

(d) Owing to financial constraints, and other priority considerations, it has not been possible to accede to the State Government's proposals so far.

Statements

S. No.	Name of the route proposed
1.	Hyderabad-Chanda via Karimnagar-Peddapalli, Ramagundam and Mancherial.
2.	Machilipatnam-Vijayawada.
3.	Hyderabad-Nanded-Akola.
4.	Nellore-Gooty-Bellary-Bombay.
5.	Rajahmundry-Bhadrachalam-Venkatapuram-Ichampalli-Chanda.
6.	Hyderabad-Nizamsagar-Karimnagar.
7.	Visakhapatnam-Jagadapur-Bhopalpatnam-Jalna-Nasik.
8.	Naidupeta-Tirupathi-Puthalpot-Chittor.

Cases Filed in High and Supreme Courts

4175. SHRI BASUDEB ACHARIA : Will the Minister of RAILWAYS be pleased to state :

(a) total number of cases filed, disposed-off and pending in different

High Courts and Supreme Court against the orders of inter Division and inter-Zonal transfer, removal/dismissal and reversion of Railwaymen on Indian Railways with Zone and Division-wise break-up from July, 1982 to June, 1983;

(b) total number of cases in which aforesaid orders have been quashed or upheld by Honourable High Courts; and

(c) total amount of expenses so far incurred in above cases and amount likely to be spent in these cases till finalisation ?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHAUDHURI) : (a) to (c) Information is being collected and will be laid on the Table of the Sabha.

Decentralisation Of Adra Division

4176. SHRI BASUDEB ACHARIA : Will the Minister of RAILWAYS be Pleased to state :

(a) whether it is a fact that some posts of personnel branch of Adra Divisional Manager's office have been transferred to Ranchi, Muri and Bokaro;

(b) whether it is also a fact that this decentralisation of Administration has been effected at Adra Division only; and

(c) if so, reasons thereof ?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHAUDHURI) : (a) Yes. A few posts have been transferred to Ranchi and Bokaro.

(b) No.

(c) Does not arise.

Cases Pending Against Railway Employees

4177. SHRI BASUDEB ACHARIA : Will the Minister of RAILWAYS be pleased to state the number of cases pending against the railway employees for their involvement in corruption, malpractices, irregularities and misapp-